

DIVISION BENCH  
COURT - II

**S-18**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/164(KB)2023  
IA(I.B.C)/816(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>ASHOKA DESIGNS LLP REPRESENTED BY MRS. BEDIKA AGARWAL</b>
UNDER SECTION	<b>IBC UNDER SEC 10</b>

**Appearance (via video conferencing/physically)**

Ms. Shreya Chaudhary, Adv. ] For the Liquidator  
Ms. Brinda Bidasaria, Liquidator ]

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/816(KB)2024:**
  - a. This application has been filed by the Liquidator to place on record the 1<sup>st</sup> Progress Report for the Quarter ended 31<sup>st</sup> March, 2024, which is placed at pages 13 to 17. This application is supported by an affidavit which is placed at pages 8 to 9. The 1<sup>st</sup> Progress Report for the Quarter ended 31<sup>st</sup> March, 2024 is taken on record, and, accordingly this application is **allowed** and **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**